

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION :  
PETITION NUMBER : TCP/126/2016  
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others  
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	Priyadarshini N Keerthi Krishna Abhinav. P.	Counsel for Petitioners	BK

**ORDER**

Counsel for petitioner present and filed an affidavit stating that the notice sent to the respondents returned unserved with endorsement "door locked". In the circumstances, she is directed to send fresh notice to the respondents at the correct address and also through a substituted service, by way of newspaper publication in English and file an affidavit in proof of service of notice by the next date of hearing. Time is enlarged at request. Put up on 16.02.2018.

- sd -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- sd -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc